#### COURT-II

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 250 OF 2014 & IA NO. 409 OF 2014 APPEAL NO. 284 OF 2014 & IA NO. 452 OF 2014 APPEAL NO. 297 OF 2014 & IA NO. 178 OF 2015 APPEAL NO. 42 OF 2016

Dated: 19th September, 2017

APPEAL NO. 250 OF 2014 & IA NO. 409 OF 2014 APPEAL NO. 284 OF 2014 & IA NO. 452 OF 2014

#### In the matter of:

Biomass Energy Developers Association & Ors. ...Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

# APPEAL NO. 297 OF 2014 & IA NO. 178 OF 2015

#### In the matter of:

M/s The South Indian Sugar Mills Association & Ors. .... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

## **APPEAL NO. 42 OF 2016**

#### In the matter of:

Southern Power Distribution Co. of Andhra Pradesh Ltd. & Anr. ... Appellant(s)

Vs.

Biomass Energy Developers Association & Ors. .... Respondent(s)

## **ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on *09.11.2017*.

PS/Court Master